

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1845  
ANSWERED ON:22.07.2014  
STORAGE AND DISTRIBUTION OF FOODGRAINS  
Tadas Shri Ramdas Chandrabhanji

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

(a) whether the Food Corporation of India (FCI) has formulated a comprehensive scheme for storage and distribution of foodgrains at district level to facilitate the general public; and

(b) if so, the details thereof and the action taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a) & (b): The storage and distribution system is configured so as to ensure that each district has either a Base Depot of the FCI or is attached to one. This ensures widespread availability of the foodgrains for the Public Distribution System. The responsibility of distribution of foodgrains to the targeted beneficiaries lies with the respective State/UT Government.

To ensure the availability of storage facilities in the above context, the following steps are being taken:-

1. Private Entrepreneurs Guarantee (PEG) Scheme: Storage capacity is being created under this Scheme in PPP mode with the help of private parties, as well as various agencies in Public Sector for guaranteed hiring by FCI. Under this scheme, a capacity of 203.76 Lakh MT has been approved for construction of godowns in 19 states. A capacity of 120.30 Lakh MT has been completed as on 30.06.2014.
2. Godowns are also being constructed under a Plan Scheme to create capacity of 3,68,950 MT during 12th Five Year Plan (2012-17). The capacity completed in the last two years (2012-13 and 2013-14) is 27,070 MT.
3. A storage capacity of 20 lakh MT is also being created in the form of modern silos through PPP mode within the overall target under PEG Scheme.